

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Review Petitions & tied-up IAs with the Hon'ble Chief Justice, in Arbitration Matters pending disposal before the High Court Wing Jammu to Various Hon'ble Benches.

ORDER

No: 49 /RJ/HCWJ/2026

Dated: 13.02.2026

With a view to ensure the speedy disposal of Review Petitions & tied-up IAs with the Hon'ble Chief Justice, in Arbitration Matters pending disposal before the High Court Wing Jammu, His Lordship, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh, has been pleased to assign the said review petitions and IAs in Arbitration matters to the various Hon'ble Benches as per the details tabulated herein below;

S.No.	Name of the Hon'ble Judges/ Benches	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"A" appended herewith.
2.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"B" appended herewith.
3.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"C" appended herewith.

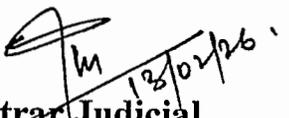
By Order.


(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu
Dated: 13 .02.2026

No: 384 - 390 /RJ/HCWJ/2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr. Justice _____
... for kind information of their Lordships.
4. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In charge Library, High Court of J&K and Ladakh Jammu, for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer, Digitization/ Arbitration Section, for information and necessary action.
7. Order file.


Registrar Judicial
High Court of J&K and L-
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure -'A'

Matters assigned to Hon'ble Mr. Justice Sanjeev Kumar

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	RPAA	3	2014	UOI.TH.GARRISON ENGINEER AND ANR.	M/S RAVINDER KAPOOR
2	RP	28	2024	VIJAY SUMAN GUPTA	IMRAN GONI
3	CM/7141/2020 IN Arb P/41/2019			BSF WELFARE HOUSING COOPERATIVE LTD. JAMMU TH.K.S.SAMBYAL	JAGDEV SINGH
4	CM/461/2026 IN Arb P/17/2022			M/S ZARGAR CONSTRUCTION COMPANY TH IMTLAZ ALI ZARGAR	UT OF J AND K TH COMMISSIONER SECRETARY PUBLIC WORKS DEPTT AND OTHERS
5	CM/5663/2024 IN AA/5/2011			KRISHAN SINGH	ASHWANI KUMAR
6	CM/4098/2024 IN Arb P/2/2021			JUGAL KISHORE SHARMA	SANTOSH SHARMA


Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure - 'B'

Matters assigned to Hon'ble Mr. Justice Rajnesh Oswal

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	RP	103	2021	SUPINDER KOUR	MDN EDIFY EDUCATION PVT LTD
2	CM/1088/2024 IN AA/12/2011			THE JAMMU COOPERATIVE HOUSE BUILDING SOCIETY LIMITED	SANT MANJIT SINGH
3	CM/293/2026 IN Arb P/49/2023			KULWANT KOUR	GAGAN DEEP SINGH
4	CM/4145/2025 IN AA/23/2017			SHAMUSDIN BHAT ALIAS S..BHAT	THE MANAGING DIRECTOR AND ANR.


Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure - 'C'

Matters assigned to Hon'ble Mr. Justice Sanjay Dhar

S.No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	RP	100	2023	SANJEEV BHASIN	MUKESH SHARMA AND ANOTHER
2	CM/33/2026 IN Arb P/7/2022			M/S CIVICON HI TECH PVT LTD TH MD SANJAY KAPOOR	J AND K POWER DEVELOPMENT CORP LTD TH BHEP STAGE 2 RAMBAN AND ANOTHER
3	CM/2369/2025 IN Arb P/45/2021			RIDDHI SIDDHI INFRAPROJECTS PRIVATE LIMITED TH R C GUPTA	AMARNATH CHOUDHARY AND ANOTHER
4	CM/5661/2025 IN Arb P/20/2021			NIRMAL BABBAR	M/S RELAXO FOOTWEARS LIMITED TH ITS DGM BUSINESS DEV AND RETAIL ROHINI DELHI


Registrar Judicial
High Court of J&K and Ladakh
Jammu